BEFORE THE AJUDICATING AUTHORITY (NATIONAL COMPANY LAW TRIBUNAL) AHMEDABAD BENCH **AHMEDABAD**

C.P. (I.B) No. 134/7/NCLT/AHM/2017

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 17.11.2017

Name of the Company:

Punjab National Bank.

V/s.

Jaihind Infratech Projects Pvt Ltd.

Section of the Companies Act:

Section 7 of the Insolvency and Bankruptdy

Code

S.NO. NAME (CAPITAL LETTERS) **DESIGNATION** REPRESENTATION **SIGNATURE**

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Learned Advocate Mr. Anip Gandhi with Learned Advocate Mr. Raju Kothari present for Financial Creditor/Petitioner. Learned Advocate Mr. Ravish Bhatt present for Respondent.

At request of Learned Counsel for Respondent for filing Objection.

List the matter on 22.11.2017 as a last chance.

MEMBER JUDICIAL

Dated this the 17th day of November, 2017.